

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :24-08-2022

Date : 24.08.2022										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applic ant	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	66873 /2022	24.08. 2022	WP (C) - 20123/ 2022	NIRANJA N SINGH (1)	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S eat No -)
2	66874 /2022	24.08. 2022	WP (C) - 19037/ 2022	S. DASH	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S eat No -)
3	66875 /2022	24.08. 2022	CUSREF - 1/2007	J. R. NAYAK	C.O.	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-16			(S eat No -)
4	66876 /2022	24.08. 2022	WP (C) - 19626/ 2022	DURGA PRASAD S. MALLICK	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S eat No -)
5	66877 /2022	24.08. 2022	CRLMC- 1488/2 022	HIMANSH U SEKHAR PAIKRAY	C.O.	COUR T NO. 11	Order Dtd. 2022-08-17		CRIM INAL MISC -1	(S eat No - 2)
6	66878 /2022	24.08. 2022	WP (C) - 41749/ 2021	K.C. SWAIN	C.O.	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S eat No - 2)
7	66879	24.08.	WP (C) -	A.	C.O.	COUR	Order Dtd. 2022-08-22			(S

	/2022	2022	18293/2022	PATTNAIK	.	T NO. 3 OLD				ea t No - 2)
8	66880/2022	24.08.2022	MACA-653/2019	S. SWAIN	C.O.	COUR T NO. 7	Order Dtd. 2022-08-22			(S ea t No - 2)
9	66881/2022	24.08.2022	MACA-653/2019	M.K. PATI	C.O.	COUR T NO. 7	Order Dtd. 2022-08-22			(S ea t No - 2)
10	66882/2022	24.08.2022	WP (C) - 19902/2022	A. SAHOO	C.O.	COUR T NO. 22	Order Dtd. 2022-08-22			(S ea t No - 2)
11	66883/2022	24.08.2022	WP (C) - 19902/2022	S. PRUSTY	C.O.	COUR T NO. 22	Order Dtd. 2022-08-22			(S ea t No - 2)
12	66884/2022	24.08.2022	WP (C) - 19902/2022	A.K. PRADHAN	C.O.	COUR T NO. 22	Order Dtd. 2022-08-22			(S ea t No - 2)
13	66885/2022	24.08.2022	RSA-99/2022	H.K. DASH	C.O.	COUR T NO. 23	Order Dtd. 2022-08-22		SECO ND APPE AL	(S ea t No - 5)
14	66886/2022	24.08.2022	WP (C) - 40852/2021	N.K. ROUT	C.O.	COUR T NO. 3	Order Dtd. 2022-08-22			(S ea t No - 5)
15	66887/2022	24.08.2022	WP (C) - 18745/2022	J. R. BEHERA	C.O.	CHIE F JUST ICE' S COUR	Order Dtd. 2022-08-16		WRIT BRAN CH (DIV ISIO N	(S ea t No - 12)

						T			BENCH-3)	4)
16	66888/2022	24.08.2022	CRLA-496/2021	R.K. MALLICK	C.O.	COURT NO. 5	Order Dtd. 2022-08-22		CRIMINAL APPELL	(Seat No - 1)
17	66889/2022	24.08.2022	WP (C) - 20792/2022	KARMA DAS	C.O.	COURT NO. 15	Order Dtd. 2022-08-17			(Seat No - 1)
18	66890/2022	24.08.2022	WP (C) - 19155/2022	A. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-22			(Seat No - 1)
19	66891/2022	24.08.2022	WP (C) - 20645/2022	SESHADEV BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-22		WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
20	66892/2022	24.08.2022	WP (C) - 14899/2017	J. MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 101)
21	66893/2022	24.08.2022	WP (C) - 28634/2013	SARADA NAYAK	C.O.	COURT NO. 16	Order Dtd. 2022-08-17			(Seat No - 101)
22	66894/2022	24.08.2022	WP (C) - 28781/2020	PRADEEP KUMAR PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-17			(Seat No - 101)
23	66895/2022	24.08.2022	ITA-38/2009	TAPAN KUMAR NAYAK	C.O.	COURT NO.	Order Dtd. 2022-08-17			(Seat No - 101)

						22				No - 101)
24	66896/2022	24.08.2022	WP (C) - 19798/2013	R.K. BARIK	C.O.	COURT NO. 3	Order Dtd. 2022-10-17		WRIT BRANCH-9	(Seat No - 59)
25	66897/2022	24.08.2022	WP (C) - 19798/2013	B.K. LENKA	C.O.	COURT NO. 3	Order Dtd. 2022-08-17		WRIT BRANCH-9	(Seat No - 59)
26	66898/2022	24.08.2022	WP (C) - 20650/2016	B. MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-08-17			(Seat No - 59)
27	66899/2022	24.08.2022	ITA-146/2018	TAPAN KUMAR NAYAK	C.O.	DR (J)	Order Dtd. 2022-08-17		CIVIL REVISION	(Seat No - 1)
28	66900/2022	24.08.2022	MACA-835/2007	B. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-08-22			(Seat No - 1)
29	66901/2022	24.08.2022	WP (C) - 7638/2018	TRILOCHAN BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-17		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
30	66902/2022	24.08.2022	WPCRL-79/2022	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-08-22			(Seat No - 109)
3	66903	24.08.	WP (C) -	TRILOCH	C.O.	COUR	Order Dtd. 2022-08-22			(S

1	/2022	2022	20640/2022	AN BAG	.	T NO. 3 OLD				ea t No - 10 9)
3 2	66904 /2022	24.08. 2022	WPCRL- 79/202 2	K.K. PAHIL	C.O .	COUR T NO. 1	Order Dtd. 2022-08-22			(S ea t No - 10 9)
3 3	66905 /2022	24.08. 2022	MATA- 37/201 8	T. SUNDARA	C.O .	COUR T NO. 22	Order Dtd. 2022-08-11			(S ea t No - 10 9)
3 4	66906 /2022	24.08. 2022	ABLAPL - 10577/ 2021	MADAN DAS	C.O .	COUR T NO. 24	Order Dtd. 2022-08-08			(S ea t No - 10 9)
3 5	66907 /2022	24.08. 2022	WP (C) - 20800/ 2022	P. L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
3 6	66908 /2022	24.08. 2022	WP (C) - 18707/ 2022	A. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S ea t No - 12 1)
3 7	66909 /2022	24.08. 2022	WPCRL- 56/202 2	RABI SAMAL	C.O .	COUR T NO. 1	Order Dtd. 2022-08-22			(S ea t No - 12 1)
3 8	66910 /2022	24.08. 2022	WP (C) - 18926/ 2022	B.K. PATI	C.O .	COUR T NO. 3	Order Dtd. 2022-08-22			(S ea t No

						OLD				- 12 1)
3 9	66911 /2022	24.08. 2022	WP (C) - 17151/ 2022	B. K. PATI	C.O .	COUR T NO. 1	Order Dtd. 2022-08-22		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
4 0	66912 /2022	24.08. 2022	ARBP- 31/202 2	PRASANT KUMAR JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-12			(S ea t No - 10 8)
4 1	66913 /2022	24.08. 2022	WP (C) - 20339/ 2022	SARATHI JYOTI MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S ea t No - 10 8)
4 2	66914 /2022	24.08. 2022	ITA- 80/201 8	TAPAN KUMAR NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-17		CIVI L REVI SION	(S ea t No - 1)
4 3	66915 /2022	24.08. 2022	WP (C) - 21065/ 2022	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22		WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 4)
4 4	66916 /2022	24.08. 2022	WP (C) - 19097/ 2022	R.R. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S ea t No - 12 4)
4 5	66917 /2022	24.08. 2022	WP (C) - 21066/ 2022	P.L. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22		WRIT BRAN CH (DIV ISIO N	(S ea t No - 12

									BENC H-3)	4)
4 6	66918 /2022	24.08. 2022	CONTC- 4588/2 022	R.K.PAT TNAIK	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
4 7	66919 /2022	24.08. 2022	WP (C) - 20439/ 2022	RABI SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
4 8	66920 /2022	24.08. 2022	WP (C) - 20663/ 2022	BIKRAM SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
4 9	66921 /2022	24.08. 2022	CONTC- 4567/2 022	M. R. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 0	66922 /2022	24.08. 2022	CONTC- 4560/2 022	DIPTI RANJAN SENAPAT I	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 1	66923 /2022	24.08. 2022	CONTC- 4559/2 022	M. R. ROUTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 2	66924 /2022	24.08. 2022	CONTC- 4595/2 022	MANASI PANDA	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 3	66925 /2022	24.08. 2022	CONTC- 4593/2	C. R. NAYAK	C.O .	COUR T	Order Dtd. 2022-08-22			(S ea

			022			NO. 15				t No - 12 4)
5 4	66926 /2022	24.08. 2022	WPC (OA C) - 641/20 16	R K MOHANTY	GEN ERA L		Order Dtd. 2022-08-12			(S ea t No - 12 4)
5 5	66927 /2022	24.08. 2022	CONTC- 4592/2 022	C. R. NAYAK	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 6	66928 /2022	24.08. 2022	CONTC- 4590/2 022	P.K.LEN KA	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 7	66929 /2022	24.08. 2022	CONTC- 4749/2 022	P. K. JENA	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 8	66930 /2022	24.08. 2022	WPC (OA S) - 49/201 7	TAPAN SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
5 9	66931 /2022	24.08. 2022	WPC (OA S) - 30/201 7	SANGRAM DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)
6 0	66932 /2022	24.08. 2022	WPC (OA) - 2479/2 016	DILLIP SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22			(S ea t No - 12 4)

										4)
6 1	66933 /2022	24.08. 2022	CRLMC- 1889/2 022	HIMANSH U KUMAR BHOL	GEN ERA L		Order Dtd. 2022-08- 03Petition,Annexure,			(S ea t No - 12 4)
6 2	66934 /2022	24.08. 2022	WP (C) - 19136/ 2012	K N SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2022-08-02			(S ea t No - 12 4)
6 3	66935 /2022	24.08. 2022	WP (C) - 12689/ 2013	A. K. SAHOO	C.O .	COUR T NO. 19	Order Dtd. 2022-08-17			(S ea t No - 12 4)
6 4	66936 /2022	24.08. 2022	WP (C) - 18484/ 2022	A MOHARAN A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S ea t No - 12 4)
6 5	66937 /2022	24.08. 2022	WP (C) - 19763/ 2012	PITABAS NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-08-17			(S ea t No - 12 4)
6 6	66938 /2022	24.08. 2022	WP (C) - 19763/ 2012	P K LENKA	C.O .	COUR T NO. 5	Order Dtd. 2022-08-17			(S ea t No - 12 4)
6 7	66939 /2022	24.08. 2022	WP (C) - 19942/ 2012	R C BHOI	C.O .	COUR T NO. 9	Order Dtd. 2022-08-17			(S ea t No - 12 4)
6 8	66940 /2022	24.08. 2022	WP (C) - 19942/ 2012	P K LENKA	C.O .	COUR T NO.	Order Dtd. 2022-08-17			(S ea t

						9				No-124)
69	66941/2022	24.08.2022	WPC (OA C)-3388/2015	NIRANJAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-07-28			(Seat No-124)
70	66942/2022	24.08.2022	WPC (OA C)-3389/2015	NIRANJAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-07-28			(Seat No-124)
71	66943/2022	24.08.2022	OJC-3721/2002	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-11			(Seat No-124)
72	66944/2022	24.08.2022	WPC (OA C)-3390/2015	NIRANJAN ROUT	C.O.	COURT NO. 15	Order Dtd. 2022-07-28			(Seat No-124)
73	66945/2022	24.08.2022	OJC-17037/2001	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-11			(Seat No-124)
74	66946/2022	24.08.2022	CRLMC-2982/2021	R. K. BARIK	GENERAL		Order Dtd. 2022-01-25		CRIMINAL MISC-2	(Seat No-16)
75	66947/2022	24.08.2022	CRLMC-2983/2021	R. K. BARIK	GENERAL		Order Dtd. 2022-01-28		CRIMINAL MISC-2	(Seat No-16)

76	66948/2022	24.08.2022	WP(C)-279/2010	B. K. LENKA	C.O.		Order Dtd. 2022-08-16			(Seat No - 16)
77	66949/2022	24.08.2022	WP(C)-15050/2013	C. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2022-08-17			(Seat No - 16)
78	66950/2022	24.08.2022	OJC-14815/2001	K CHATTERJEE	GENERAL		Order Dtd. 2001-11-19Petition With Annexures,		WRIT BRANCH-8	(Seat No - 29)
79	66951/2022	24.08.2022	WP(C)-15052/2013	C. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2022-08-17			(Seat No - 29)
80	66952/2022	24.08.2022	WP(C)-15055/2013	C. K. BARIK	C.O.	COURT NO. 16	Order Dtd. 2022-08-17			(Seat No - 29)
81	66953/2022	24.08.2022	WP(C)-21959/2012	ROHITA KUMAR MAHABHOI	C.O.	COURT NO. 16	Order Dtd. 2022-08-17			(Seat No - 29)
82	66954/2022	24.08.2022	WP(C)-21959/2012	B. K. PATI	C.O.	COURT NO. 16	Order Dtd. 2022-08-17			(Seat No - 29)
83	66955/2022	24.08.2022	RVWPET (RPC)-96/2017	S. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-08-22			(Seat No)

										- 29)
8 4	66956 /2022	24.08. 2022	WP (C) - 5946/2 019	R.K.MAH ABHOI	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-23			(S ea t No - 29)
8 5	66957 /2022	24.08. 2022	CRLMC- 1752/2 019	DILLIP SAMAL	GEN ERA L		Order Dtd. 2019-07-22			(S ea t No - 29)
8 6	66958 /2022	24.08. 2022	FAO- 926/20 19	T K NAYAK	GEN ERA L		Order Dtd. 2022-07-08			(S ea t No - 29)
8 7	66959 /2022	24.08. 2022	WPC (OA C) - 3587/2 017	B K MOHANTY	GEN ERA L		Order Dtd. 2021-09-01			(S ea t No - 29)
8 8	66960 /2022	24.08. 2022	CRLMP- 1146/2 022	H SARANGI	GEN ERA L		Order Dtd. 2022-07- 11Petition With Annexures,	RESPO NDENT COMPL AINTS		(S ea t No - 29)
8 9	66961 /2022	24.08. 2022	WP (C) - 5946/2 019	S.C.SUN DARAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-23			(S ea t No - 29)
9 0	66962 /2022	24.08. 2022	WP (C) - 1287/2 013	MOHAN BEHERA	C.O .	COUR T NO. 5	Order Dtd. 2022-08-17			(S ea t No - 29)
9	66963	24.08.	WP (C) -	M BARAL	GEN		Order Dtd. 2009-12-24		WRIT	(S

1	/2022	2022	12797/ 2009		ERA L				BRAN CH-8	ea t No - 42)
9 2	66964 /2022	24.08. 2022	ITA- 177/20 18	T.K.NAY AK	C.O .	DR (J)	Order Dtd. 2022-08-17		CIVI L REVI SION	(S ea t No - 1)
9 3	66965 /2022	24.08. 2022	WP (C) - 12796/ 2009	M BARAL	GEN ERA L		Order Dtd. 2009-12-24		WRIT BRAN CH-8	(S ea t No - 42)
9 4	66966 /2022	24.08. 2022	WP (C) - 15046/ 2013	C. K. BARIK	C.O .	COUR T NO. 16	Order Dtd. 2022-08-17			(S ea t No - 42)
9 5	66967 /2022	24.08. 2022	ITA- 145/20 18	T.K.NAY AK	C.O .	DR (J)	Order Dtd. 2022-08-17		CIVI L REVI SION	(S ea t No - 1)
9 6	66968 /2022	24.08. 2022	WP (C) - 15013/ 2013	K. C. KAR	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-17		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 1)
9 7	66969 /2022	24.08. 2022	WP (C) - 18915/ 2013	M. BARAL	C.O .	COUR T NO. 16	Order Dtd. 2022-08-17			(S ea t No - 10 1)
9 8	66970 /2022	24.08. 2022	WPC (OA C) - 3588/2 017	B K MOHANTY	GEN ERA L		Order Dtd. 2021-09-01			(S ea t No - 10

										1)
99	66971/2022	24.08.2022	WP (C) - 9112/2016	JYOTI PRAKASH KAR	C.O.		Order Dtd. 2022-08-17			(Seat No - 101)
100	66972/2022	24.08.2022	WPC (OA C) - 3586/2017	B K MOHANTY	GENERAL		Order Dtd. 2021-09-01			(Seat No - 101)
101	66973/2022	24.08.2022	WPC (OA C) - 3589/2017	B K MOHANTY	GENERAL		Order Dtd. 2021-09-01			(Seat No - 101)
102	66974/2022	24.08.2022	WP (C) - 19094/2013	M. BARAL	C.O.	COURT NO. 16	Order Dtd. 2022-08-17			(Seat No - 101)
103	66975/2022	24.08.2022	BLAPL-4211/2021	J BEHERA	GENERAL		Order Dtd. 2022-07-15			(Seat No - 101)
104	66976/2022	24.08.2022	WP (C) - 20537/2022	K.C.MAJHI	C.O.		Order Dtd. 2022-08-23			(Seat No - 101)
105	66977/2022	24.08.2022	BLAPL-8861/2021	J BEHERA	GENERAL		Order Dtd. 2022-06-29			(Seat No - 101)
106	66978/2022	24.08.2022	WP (C) - 21391/2021	S K SAHOO	GENERAL		Final Order			(Seat No - 101)

									No-101)
107	66979/2022	24.08.2022	WP (C) - 5480/2021	DAYANIDHI MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-04		(Seat No-101)
108	66980/2022	24.08.2022	WP (C) - 20534/2022	K.C.MAJHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-23		(Seat No-101)
109	66981/2022	24.08.2022	SA-192/1991	P K DAS	GENERAL		Order Dtd. 2018-11-13	SECOND APPEAL	(Seat No-4)
110	66982/2022	24.08.2022	WPC (OAS) - 37/2017	R.K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-23		(Seat No-4)
111	66983/2022	24.08.2022	WP (C) - 20998/2022	K.C.MAJHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-23		(Seat No-4)
112	66984/2022	24.08.2022	WP (C) - 6717/2022	R MOHARANA	GENERAL		Order Dtd. 2022-04-04 Petition With Annexures,		(Seat No-4)
113	66985/2022	24.08.2022	WP (C) - 21000/2022	K.C.MAJHI	C.O.		Order Dtd. 2022-08-23		(Seat No-4)
114	66986/2022	24.08.2022	WP (C) - 3221/2016	R.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2022-08-23	WRIT BRANCH (DIVISIO	(Seat No-

									N BENC H)	11 6)
1 1 5	66987 /2022	24.08. 2022	ABLAPL - 8550/2 022	C R KAR	GEN ERA L		Order Dtd. 2022-07-29			(S ea t No - 11 6)
1 1 6	66988 /2022	24.08. 2022	WP (C) - 20543/ 2022	K.C.MAJ HI	C.O .		Order Dtd. 2022-08-23			(S ea t No - 11 6)
1 1 7	66989 /2022	24.08. 2022	BLAPL- 5350/2 022	A SUNDARA Y	GEN ERA L		Order Dtd. 2022-08-12			(S ea t No - 11 6)
1 1 8	66990 /2022	24.08. 2022	CRLMC- 11/202 1	S BEHERA	GEN ERA L		Order Dtd. 2021-02-11			(S ea t No - 11 6)
1 1 9	66991 /2022	24.08. 2022	CMP- 276/20 21	PRASANN A KUMAR RATH	C.O .	COUR T NO. 22	Order Dtd. 2022-08-23			(S ea t No - 11 6)
1 2 0	66992 /2022	24.08. 2022	BLAPL- 6307/2 022	B K LENKA	GEN ERA L		Order Dtd. 2022-08-10			(S ea t No - 11 6)
1 2 1	66993 /2022	24.08. 2022	WP (C) - 20566/ 2018	H.S. PAIKRAY	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-23			(S ea t No - 11 6)
1	66994	24.08.	CMP-	DILLIP	C.O	COUR	Order Dtd. 2022-08-23			(S

2 2	/2022	2022	276/20 21	SAMAL	.	T NO. 22				ea t No - 11 6)
1 2 3	66995 /2022	24.08. 2022	OJC- 1344/1 993	A NANDA	GEN ERA L		Order Dtd. 2022-05-08		WRIT BRAN CH-5	(S ea t No - 32)
1 2 4	66996 /2022	24.08. 2022	JCRLA- 14/201 1	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-08-11			(S ea t No - 32)
1 2 5	66997 /2022	24.08. 2022	ABLAPL - 10140/ 2021	K DAS	GEN ERA L		Order Dtd. 2021-12-02			(S ea t No - 32)
1 2 6	66998 /2022	24.08. 2022	CRLA- 29/200 3	S.P. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-11			(S ea t No - 32)
1 2 7	66999 /2022	24.08. 2022	OJC- 5662/2 000	S K SWAIN	GEN ERA L		Order Dtd. 2005-01-13		WRIT BRAN CH-6	(S ea t No - 26)
1 2 8	67000 /2022	24.08. 2022	CMP- 643/20 22	LAXMIDH AR MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23			(S ea t No - 26)
1 2 9	67001 /2022	24.08. 2022	WP (C) - 20541/ 2022	K.C.MAJ HI	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23			(S ea t No - 26)

										26)
130	67002/2022	24.08.2022	CMP-638/2022	H.N.MOH APATRA	C.O.	COURT NO. 20	Order Dtd. 2022-08-23		WRIT BRANCH-5	(Seat No - 47)
131	67003/2022	24.08.2022	CONTC-1004/2013	S.K. DASHAMO HAPATRA	C.O.	COURT NO. 16	Order Dtd. 2022-08-16			(Seat No - 47)
132	67004/2022	24.08.2022	RPFAM-108/2022	SARAT DASH	C.O.	COURT NO. 20	Order Dtd. 2022-10-11			(Seat No - 47)
133	67005/2022	24.08.2022	CONTC-1004/2013	P.K. SWAIN	C.O.	COURT NO. 16	Order Dtd. 2022-08-16			(Seat No - 47)
134	67006/2022	24.08.2022	WP (C) - 17973/2022	SRINIBASH MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-03		WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 116)
135	67007/2022	24.08.2022	CONTC-7293/2021	B B MALLICK	GENERAL		Order Dtd. 2022-02-02			(Seat No - 116)
136	67008/2022	24.08.2022	CONTC-514/2019	P.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-08-16			(Seat No - 116)
1	67009	24.08.	WP (C) -	G.	C.O.	COUR	Order Dtd. 2022-08-23			(S

37	/2022	2022	20245/2022	SUNDARA .	T NO. 4				eat No - 116)
138	67010/2022	24.08.2022	WP (C) - 8983/2015	S. K. BEHERA	C.O .	COURT NO. 26	Order Dtd. 2022-08-23		(Seat No - 116)
139	67011/2022	24.08.2022	WP (C) - 8983/2015	A. K. SAHOO	C.O .	COURT NO. 26	Order Dtd. 2022-08-23		(Seat No - 116)
140	67012/2022	24.08.2022	WP (C) - 22207/2013	R C MALLICK	GENERAL		Order Dtd. 2022-08-08		(Seat No - 116)
141	67013/2022	24.08.2022	CONTC-514/2019	S.K. DAS	C.O .	COURT NO. 3	Order Dtd. 2022-08-16		(Seat No - 116)
142	67014/2022	24.08.2022	LAA-81/2019	BIKRAM BEHERA	C.O .	COURT NO. 21	Order Dtd. 2022-08-22		(Seat No - 116)
143	67015/2022	24.08.2022	MATA-108/2018	S.C. SUNADARA	GENERAL		Order Dtd. 2022-05-05		(Seat No - 116)
144	67016/2022	24.08.2022	WP (C) - 2645/2019	B.K. PATI	C.O .	CHIEF JUSTICE'S	Order Dtd. 2022-08-22		(Seat No -

						COURT				116)
145	67017/2022	24.08.2022	RSA-299/2015	P. C. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-09-07		SECOND APPEAL	(Seat No - 7)
146	67018/2022	24.08.2022	BLAPL-477/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-08-23			(Seat No - 7)
147	67019/2022	24.08.2022	RSA-384/2018	A MOHANTY	GENERAL		Affidavit		SECOND APPEAL	(Seat No - 2)
148	67020/2022	24.08.2022	WP (C) - 21301/2012	P.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2022-08-16			(Seat No - 2)
149	67021/2022	24.08.2022	WA-109/2013	P.K. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-22			(Seat No - 2)
150	67022/2022	24.08.2022	WP (C) - 20504/2022	P. R. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2022-08-23			(Seat No - 2)
151	67023/2022	24.08.2022	RFA-51/2010	S NAYAK	GENERAL		Order Dtd. 2019-09-23			(Seat No - 2)
152	67024/2022	24.08.2022	CRLMC-338/2015	DILLIP RAY	C.O.		Order Dtd. 2022-08-12			(Seat No - 2)
155	67025/2022	24.08.2022	ABLAPL -	SAMIR BARIK	C.O.	COURT	Order Dtd. 2022-08-23			(Seat No - 2)

3			11055/ 2021			NO. 24				t No - 2)
1 5 4	67026 /2022	24.08. 2022	WPCRL- 791/20 13	S K BEHERA	GEN ERA L		Order Dtd. 2019-02-18		WRIT BRAN CH-6	(S ea t No - 26)
1 5 5	67027 /2022	24.08. 2022	WP (C) - 15087/ 2019	N. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-22			(S ea t No - 26)
1 5 6	67028 /2022	24.08. 2022	WP (C) - 14818/ 2021	B K AGRAWAL	GEN ERA L		Order Dtd. 2021-06- 23Petition With Annexures,			(S ea t No - 26)
1 5 7	67029 /2022	24.08. 2022	ABLAPL - 13205/ 2021	A. K. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-08-23			(S ea t No - 26)
1 5 8	67030 /2022	24.08. 2022	WP (C) - 22033/ 2018	CHHABI RANA	C.O .	DR (J)	Order Dtd. 2022-08-22			(S ea t No - 26)
1 5 9	67031 /2022	24.08. 2022	WP (C) - 33294/ 2021	N. SAHOO	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-08-22			(S ea t No - 26)
1 6 0	67032 /2022	24.08. 2022	WP (C) - 19510/ 2018	J P KAR	GEN ERA L		Order Dtd. 2019-01- 30Petition With Annexures,	WRIT BRAN CH-7	(S ea t No - 15)	

161	67033/2022	24.08.2022	ABLAPL - 13110/2021	BALARAM SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 15)
162	67034/2022	24.08.2022	WP (C) - 33294/2021	J. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-08-22			(Seat No - 15)
163	67035/2022	24.08.2022	ABLAPL - 4660/2021	A. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-07-07			(Seat No - 15)
164	67036/2022	24.08.2022	WP (C) - 16901/2015	P K JENA	GENERAL		CounterEntire Order, Petition With Annexures,			(Seat No - 15)
165	67037/2022	24.08.2022	ABLAPL - 12804/2021	HIMANSHU KUMAR BHOL	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 15)
166	67038/2022	24.08.2022	WP (C) - 16918/2015	P K JENA	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,			(Seat No - 15)
167	67039/2022	24.08.2022	WP (C) - 14477/2014	P K JENA	GENERAL		CounterRejoinder, Entire Order, Petition With Annexures,			(Seat No - 15)
168	67040/2022	24.08.2022	ABLAPL - 12842/2021	GANESH SAHOO	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 15)

										-15)
169	67041/2022	24.08.2022	WP(C)-22153/2010	S K NAYAK	GENERAL		Order Dtd. 2022-07-05			(Seat No-15)
170	67042/2022	24.08.2022	ABLAPL-13219/2021	ASHOK KUMAR PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No-15)
171	67043/2022	24.08.2022	ABLAPL-12823/2021	SANGRAM KUMAR SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No-15)
172	67044/2022	24.08.2022	WP(C)-6382/2006	S K SWAIN	GENERAL		Order Dtd. 2007-07-24		WRIT BRANCH-6	(Seat No-25)
173	67045/2022	24.08.2022	ABLAPL-5190/2021	R. R. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-07-12			(Seat No-25)
174	67046/2022	24.08.2022	WP(C)-20549/2018	J J PARIDA	GENERAL		Order Dtd. 2019-04-05		WRIT BRANCH-6	(Seat No-26)
175	67047/2022	24.08.2022	ABLAPL-1988/2021	BISHNUP RIYA PANI	C.O.	COURT NO. 7	Order Dtd. 2022-06-27			(Seat No-26)
1	67048	24.08.	ABLAPL	B. K.	C.O.	COUR	Order Dtd. 2022-06-28			(S

76	/2022	2022	- 14943/ 2020	MISHRA	.	T NO. 7				ea t No - 26)
177	67049 /2022	24.08. 2022	WP (C) - 18835/ 2022	P K PATRI	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23			(S ea t No - 26)
178	67050 /2022	24.08. 2022	WP (C) - 20542/ 2022	K.C.MAJ HI	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23			(S ea t No - 26)
179	67051 /2022	24.08. 2022	WP (C) - 20539/ 2022	K.C.MAJ HI	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23			(S ea t No - 26)
180	67052 /2022	24.08. 2022	WP (C) - 19996/ 2021	FALGUNI RAJGURU MOHAPAT RA	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23			(S ea t No - 26)
181	67053 /2022	24.08. 2022	TRPCRL - 26/202 2	BALARAM SINGH	C.O .	COUR T NO. 8	Order Dtd. 2022-08-22			(S ea t No - 26)
182	67054 /2022	24.08. 2022	TRPCRL - 21/202 2	BALARAM SINGH	C.O .	COUR T NO. 8	Order Dtd. 2022-08-22			(S ea t No - 26)
183	67055 /2022	24.08. 2022	TRP (C) - 299/20 22	SAROJ KUMAR DASH	C.O .	COUR T NO. 8	Order Dtd. 2022-10-11			(S ea t No - 26)

										26)
184	67056/2022	24.08.2022	TRP (C) - 285/2022	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2022-10-11			(Seat No - 26)
185	67057/2022	24.08.2022	TRP (C) - 98/2022	BALARAM SINGH	C.O.	COURT NO. 8	Order Dtd. 2022-08-22			(Seat No - 26)
186	67058/2022	24.08.2022	WP (C) - 20536/2022	K.C.MAJHI	C.O.	COURT NO. 8	Order Dtd. 2022-08-23			(Seat No - 26)
187	67059/2022	24.08.2022	WP (C) - 20538/2022	K.C.MAJHI	C.O.	COURT NO. 8	Order Dtd. 2022-08-23			(Seat No - 26)
188	67060/2022	24.08.2022	WP (C) - 11176/2022	MADAN DAS	C.O.	COURT NO. 20	Order Dtd. 2022-09-07		WRIT BRANCH-1	(Seat No - 4)
189	67061/2022	24.08.2022	WP (C) - 20531/2022	K.C.MAJHI	C.O.	COURT NO. 20	Order Dtd. 2022-08-23			(Seat No - 4)
190	67062/2022	24.08.2022	LAA-86/2019	BIKRAM BEHERA	C.O.	COURT NO. 21	Order Dtd. 2022-08-22			(Seat No - 4)
191	67063/2022	24.08.2022	LAA-84/2019	BIKRAM BEHERA	C.O.	DR (J)	Order Dtd. 2022-08-22			(Seat No -

										4)
192	67064/2022	24.08.2022	BLAPL-1943/2020	DEBENDRA SWAIN	C.O.	COURT NO. 2	Order Dtd. 2022-08-23			(Seat No - 4)
193	67065/2022	24.08.2022	BLAPL-4524/2022	AMIYA KUMAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 4)
194	67066/2022	24.08.2022	BLAPL-6696/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(Seat No - 4)
195	67067/2022	24.08.2022	CRLREV - 510/2021	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-08-30		CRIMINAL REVISION	(Seat No - 1)
196	67068/2022	24.08.2022	WP (C) - 6031/2018	T. K. BARIK	C.O.	COURT NO. 8	Order Dtd. 2022-08-23			(Seat No - 1)
197	67069/2022	24.08.2022	WP (C) - 20199/2018	PRATAP KUMAR BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-22			(Seat No - 1)
198	67070/2022	24.08.2022	LAA-77/2019	R. K. BARIK	C.O.	DR (J)	Order Dtd. 2022-08-23		FIRST APPEAL	(Seat No - 1)
199	67071/2022	24.08.2022	LAA-82/2019	BIKRAM BEHERA	C.O.	COURT NO. 21	Order Dtd. 2022-08-22		FIRST APPEAL	(Seat No - 1)
200	67072/2022	24.08.2022	WP (C) - 18536/2022	NILAMAD HAB BISOI	C.O.	COURT NO. 4	Order Dtd. 2022-08-23		WRIT BRANCH-5	(Seat No

										- 23)
2 0 1	67073 /2022	24.08. 2022	WP (C) - 18536/ 2022	NILAMAD HAB BISOI	C.O .	COUR T NO. 4	Order Dtd. 2022-08-23		WRIT BRAN CH-5	(S ea t No - 23)
2 0 2	67074 /2022	24.08. 2022	WP (C) - 16166/ 2022	S MOHANTY	GEN ERA L		Order Dtd. 2022-07-21			(S ea t No - 23)
2 0 3	67075 /2022	24.08. 2022	SA- 124/19 97	P K PANDA	GEN ERA L		Order Dtd. 2022-07-25			(S ea t No - 23)
2 0 4	67076 /2022	24.08. 2022	WP (C) - 21257/ 2022	R.K.PAN DA	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23		WRIT BRAN CH-8	(S ea t No - 29)
2 0 5	67077 /2022	24.08. 2022	WP (C) - 21260/ 2022	B.K.PAN DA	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23		WRIT BRAN CH-8	(S ea t No - 29)
2 0 6	67078 /2022	24.08. 2022	WP (C) - 11258/ 2020	S.K.DWI VEDY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-23			(S ea t No - 29)
2 0 7	67079 /2022	24.08. 2022	WP (C) - 11258/ 2020	A.BHOI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-23			(S ea t No - 29)
2	67080	24.08.	WP (C) -	K.K.RAT	C.O	COUR	Order Dtd. 2022-08-23		WRIT	(S

08	/2022	2022	20579/2022	H	.	T NO. 11			BRANCH-7	eat No - 48)
209	67081/2022	24.08.2022	CRLMC-174/2022	B.N.MOH APATRA	C.O.	COURT NO. 8	Order Dtd. 2022-08-12			(S eat No - 48)
210	67082/2022	24.08.2022	BLAPL-2475/2022	S.S.BIS WAL	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(S eat No - 48)
211	67083/2022	24.08.2022	BLAPL-5607/2022	M.R.SAH OO	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(S eat No - 48)
212	67084/2022	24.08.2022	BLAPL-3062/2022	L.C.BEH ERA	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(S eat No - 48)
213	67085/2022	24.08.2022	BLAPL-5032/2022	SAK DORA	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(S eat No - 48)
214	67086/2022	24.08.2022	BLAPL-5929/2022	S.K.BHA NJADEO	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(S eat No - 48)
215	67087/2022	24.08.2022	BLAPL-2701/2022	PRAMOD CHANDRA SEJPADA	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(S eat No - 48)

										48)
216	67088/2022	24.08.2022	BLAPL-5706/2022	L.SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(Seat No - 48)
217	67089/2022	24.08.2022	WP (C) - 14929/2020	M.R.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-08-23		WRIT BRANCH-1	(Seat No - 30)
218	67090/2022	24.08.2022	BLAPL-2701/2022	PRAMOD CHANDRA SEJPADA	C.O.	COURT NO. 11	Order Dtd. 2022-08-23			(Seat No - 30)
219	67091/2022	24.08.2022	WP (C) - 20693/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-08-23		WRIT BRANCH-8	(Seat No - 43)
220	67092/2022	24.08.2022	WP (C) - 20933/2022	P. L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-08-23			(Seat No - 43)
221	67093/2022	24.08.2022	WP (C) - 20350/2022	ASHUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-08-23		WRIT BRANCH-5	(Seat No - 47)
222	67094/2022	24.08.2022	BLAPL-4300/2022	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 47)
222	67095/2022	24.08.2022	BLAPL-5926/2022	ANANT DAS	C.O.	COURT	Order Dtd. 2022-08-23			(Seat

3			022			NO. 17				t No - 47)
2 2 4	67096 /2022	24.08. 2022	BLAPL- 5546/2 022	P. K. MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 47)
2 2 5	67097 /2022	24.08. 2022	BLAPL- 5036/2 022	SAK. DORA	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 47)
2 2 6	67098 /2022	24.08. 2022	BLAPL- 5685/2 022	SAMIR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 47)
2 2 7	67099 /2022	24.08. 2022	BLAPL- 2550/2 022	PRATAP SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 47)
2 2 8	67100 /2022	24.08. 2022	WP (C) - 2203/2 002	P. C. DASH	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 47)
2 2 9	67101 /2022	24.08. 2022	WP (C) - 9651/2 003	M. R. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-08-23			(S ea t No - 47)
2 3 0	67102 /2022	24.08. 2022	WP (C) - 14392/ 2022	B.BEHER A	C.O .	COUR T NO. 22	Order Dtd. 2022-09-14		WRIT BRAN CH-6	(S ea t No - 35

)
2 3 1	67103 /2022	24.08. 2022	WP (C) - 20440/ 2022	M. R. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-08-23			(S ea t No - 35)
2 3 2	67104 /2022	24.08. 2022	ABLAPL - 10018/ 2022	R. K. DEHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09-05		CRIM INAL MISC -3	(S ea t No - 18)
2 3 3	67105 /2022	24.08. 2022	WP (C) - 16785/ 2022	H. S. PAIKRAY	C.O .	COUR T NO. 1	Order Dtd. 2022-08-23			(S ea t No - 18)
2 3 4	67106 /2022	24.08. 2022	WP (C) - 23196/ 2015	ANIL SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-08-23			(S ea t No - 18)
2 3 5	67107 /2022	24.08. 2022	WP (C) - 18794/ 2022	SAROJ RANJAN SUBUDHI	C.O .	COUR T NO. 1	Order Dtd. 2022-08-22			(S ea t No - 18)
2 3 6	67108 /2022	24.08. 2022	WP (C) - 18796/ 2022	SAROJ RANJAN SUBUDHI	C.O .	COUR T NO. 1	Order Dtd. 2022-08-23			(S ea t No - 18)
2 3 7	67109 /2022	24.08. 2022	WP (C) - 19265/ 2022	R. C. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-09-12		WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 5)
2 3	67110 /2022	24.08. 2022	WP (C) - 20275/ 2022	G. JAYASIN	C.O .	COUR T	Order Dtd. 2022-08-22			(S ea

8			2022	GH		NO. 15				t No - 10 5)
2 3 9	67111 /2022	24.08. 2022	WP (C) - 20642/ 2022	R. C. ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-08-23			(S ea t No - 10 5)
2 4 0	67112 /2022	24.08. 2022	CRLMP- 1089/2 022	KUNJA SUNDAR DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 10 5)
2 4 1	67113 /2022	24.08. 2022	CRLMP- 1445/2 022	SANTOSH KUMAR MAHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 10 5)
2 4 2	67114 /2022	24.08. 2022	WP (C) - 20434/ 2022	ASHOK KUMAR SARANGI	C.O .	COUR T NO. 22	Order Dtd. 2022-08-23			(S ea t No - 10 5)
2 4 3	67115 /2022	24.08. 2022	CRLMP- 1508/2 022	JAYADEB A BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 10 5)
2 4 4	67116 /2022	24.08. 2022	CRLMP- 1517/2 022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 10 5)
2 4 5	67117 /2022	24.08. 2022	CRLMP- 1528/2 022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 10

										5)
246	67118/2022	24.08.2022	CRLMP-1526/2022	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(Seat No - 105)
247	67119/2022	24.08.2022	CRLMP-1523/2022	RAMAKANTA MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(Seat No - 105)
248	67120/2022	24.08.2022	ABLAPL - 6722/2022	I. PANDA	C.O.	COURT NO. 5	Order Dtd. 2022-08-22			(Seat No - 105)
249	67121/2022	24.08.2022	ABLAPL - 6934/2022	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2022-08-22		CRIMINAL MISC -3	(Seat No - 9)
250	67122/2022	24.08.2022	ABLAPL - 9192/2022	G. JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-12		CRIMINAL MISC -2	(Seat No - 11)
251	67123/2022	24.08.2022	WP (C) - 32887/2021	LAXMIDHAR NAHAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-07-12			(Seat No - 11)
252	67124/2022	24.08.2022	ABLAPL - 9894/2022	J. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(Seat No - 11)
253	67125/2022	24.08.2022	ABLAPL - 8977/2022	L. D. SAHOO A	C.O.	COURT NO. 2	Order Dtd. 2022-08-23			(Seat No

						OLD				-11)
254	67126/2022	24.08.2022	ABLAPL - 4113/2022	SESHADEV BISWAL	C.O.	COURT NO. 17	Order Dtd. 2022-08-22		CRIMINAL MISC -2	(Seat No - 15)
255	67127/2022	24.08.2022	ABLAPL - 10030/2022	PRADEEP KUMAR MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23		CRIMINAL MISC -3	(Seat No - 18)
256	67128/2022	24.08.2022	ABLAPL - 10028/2022	S. MOHARAN A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
257	67129/2022	24.08.2022	ABLAPL - 10026/2022	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
258	67130/2022	24.08.2022	ABLAPL - 10025/2022	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
259	67131/2022	24.08.2022	ABLAPL - 10024/2022	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
260	67132/2022	24.08.2022	WP (C) - 17002/2022	D. K. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2022-07-19			(Seat No - 18)
2	67133	24.08.	ABLAPL	ARUN	C.O.	COUR	Order Dtd. 2022-08-23			(S

61	/2022	2022	- 10023/ 2022	KUMAR JATI	.	T NO. 2 OLD				ea t No - 18)
262	67134 /2022	24.08. 2022	ABLAPL - 10022/ 2022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
263	67135 /2022	24.08. 2022	ABLAPL - 10020/ 2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09-05		CRIM INAL MISC -3	(S ea t No - 18)
264	67136 /2022	24.08. 2022	ABLAPL - 10017/ 2022	A. K. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
265	67137 /2022	24.08. 2022	ABLAPL - 10017/ 2022	BINDU SAGAR SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
266	67138 /2022	24.08. 2022	ABLAPL - 10016/ 2022	PRASANT KUMAR PATRI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
267	67139 /2022	24.08. 2022	ABLAPL - 10015/ 2022	D. K. NAIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
268	67140 /2022	24.08. 2022	ABLAPL - 10013/ 2022	ASHOK KUMAR SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)

										18)
269	67141/2022	24.08.2022	ABLAPL - 10012/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
270	67142/2022	24.08.2022	ABLAPL - 10011/2022	ANANT DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
271	67143/2022	24.08.2022	ABLAPL - 10010/2022	JYOTI RANAJN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
272	67144/2022	24.08.2022	ABLAPL - 10009/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
273	67145/2022	24.08.2022	ABLAPL - 10008/2022	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-05		CRIMINAL MISC -3	(Seat No - 18)
274	67146/2022	24.08.2022	ABLAPL - 1007/2022	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-04			(Seat No - 18)
275	67147/2022	24.08.2022	ABLAPL - 10006/2022	P. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
277	67148/2022	24.08.2022	ABLAPL -	BABITA SAHU	C.O.	COURT	Order Dtd. 2022-08-23			(Seat

6			10004/ 2022			NO. 2 OLD				t No - 18)
2 7 7	67149 /2022	24.08. 2022	ABLAPL - 10004/ 2022	PRADEEP KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
2 7 8	67150 /2022	24.08. 2022	ABLAPL - 10003/ 2022	A. K. RAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
2 7 9	67151 /2022	24.08. 2022	ABLAPL - 10002/ 2022	PRADEEP KUMAR DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
2 8 0	67152 /2022	24.08. 2022	ABLAPL - 10001/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
2 8 1	67153 /2022	24.08. 2022	ABLAPL - 9996/2 022	NIRANJA N SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
2 8 2	67154 /2022	24.08. 2022	ABLAPL - 9998/2 022	P. BEURA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)
2 8 3	67155 /2022	24.08. 2022	ABLAPL - 9999/2 022	NIRANJA N SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 18)

)
284	67156/2022	24.08.2022	ABLAPL - 10000/2022	ASWINI KUMAR MISHRA (3)	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
285	67157/2022	24.08.2022	CRLREV - 207/2020	BALARAM SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-08-23			(Seat No - 18)
286	67158/2022	24.08.2022	CRLMC-1901/2016	I.PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 18)
287	67159/2022	24.08.2022	CRLMC-3763/2010	P.K.LENKA	C.O.	COURT NO. 20	Order Dtd. 2022-08-23			(Seat No - 18)
288	67160/2022	24.08.2022	CRLMC-2832/2010	P.C.DAS	C.O.	COURT NO. 20	Order Dtd. 2022-08-23			(Seat No - 18)
289	67161/2022	24.08.2022	CRLMC-3793/2012	B.BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 18)
290	67162/2022	24.08.2022	CMP-615/2022	D.K.NAIK	C.O.	COURT NO. 20	Order Dtd. 2022-08-22			(Seat No - 18)
291	67163/2022	24.08.2022	ABLAPL - 9994/2	P.BEURA	C.O.	COURT NO.	Order Dtd. 2022-08-23			(Seat No - 18)

			022			2 OLD			No - 18)
2 9 2	67164 /2022	24.08. 2022	ABLAPL - 9984/2 022	P.BEURA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23		(S ea t No - 18)
2 9 3	67165 /2022	24.08. 2022	ABLAPL - 9981/2 022	H.K.DAS H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23		(S ea t No - 18)
2 9 4	67166 /2022	24.08. 2022	ABLAPL - 9982/2 022	H.K.DAS H	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23		(S ea t No - 18)
2 9 5	67167 /2022	24.08. 2022	ABLAPL - 9988/2 022	D.K.JEN A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23		(S ea t No - 18)
2 9 6	67168 /2022	24.08. 2022	ABLAPL - 9989/2 022	S.PARID A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23		(S ea t No - 18)
2 9 7	67169 /2022	24.08. 2022	ABLAPL - 9993/2 022	J.R.NAY AK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23		(S ea t No - 18)
2 9 8	67170 /2022	24.08. 2022	ABLAPL - 9995/2 022	M.R.SAH OO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23	CRIM INAL MISC -1	(S ea t No - 2)
2	67171	24.08.	RPFAM-	H.N.MOH	C.O	COUR	Order Dtd. 2022-08-22		(S

99	/2022	2022	265/2018	APATRA	.	T NO. 1				ea t No - 2)
300	67172/2022	24.08.2022	ABLAPL - 9990/2022	N.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 2)
301	67173/2022	24.08.2022	WP (C) - 30134/2011	J.SAHOO	GEN ERA L		Order Dtd. 2022-02-09 Petition, Annexure, Misc. case, Vakalatnama,	02-12-2011		(S ea t No - 2)
302	67174/2022	24.08.2022	ABLAPL - 9923/2022	G.JAYSI NGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(S ea t No - 2)
303	67175/2022	24.08.2022	ABLAPL - 9924/2022	A.K.BEH ERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(S ea t No - 2)
304	67176/2022	24.08.2022	ABLAPL - 9925/2022	G.C.JEN A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(S ea t No - 2)
305	67177/2022	24.08.2022	ABLAPL - 9925/2022	G.C.JEN A	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(S ea t No - 2)
306	67178/2022	24.08.2022	ABLAPL - 9958/2022	A.K.BEH ERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(S ea t No - 2)
307	67179/2022	24.08.2022	ABLAPL - 9962/2022	N.C.SIN HA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(S ea t No - 2)

308	67180/2022	24.08.2022	WP(C)-5611/2010	T K NANDA	GENERAL		Order Dtd. 2010-03-30		WRIT BRANCH-6	(Seat No - 26)
309	67181/2022	24.08.2022	ABLAPL - 9967/2022	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22		CRIMINAL MISC -1	(Seat No - 2)
310	67182/2022	24.08.2022	ABLAPL - 9968/2022	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22		CRIMINAL MISC -1	(Seat No - 2)
311	67183/2022	24.08.2022	ABLAPL - 9968/2022	N.C.SINHA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22		CRIMINAL MISC -1	(Seat No - 2)
312	67184/2022	24.08.2022	ABLAPL - 9951/2022	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(Seat No - 2)
313	67185/2022	24.08.2022	ABLAPL - 9978/2022	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(Seat No - 2)
314	67186/2022	24.08.2022	ABLAPL - 9987/2022	T.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 2)
315	67187/2022	24.08.2022	ABLAPL - 9897/2022	G.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 2)
316	67188/2022	24.08.2022	ABLAPL - 9708/2022	S.J.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2022-08-23			(Seat No

						OLD				-2)
317	67189/2022	24.08.2022	ABLAPL - 9134/2022	C.R.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 2)
318	67190/2022	24.08.2022	ABLAPL - 8964/2022	H.K.DAS H	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 2)
319	67191/2022	24.08.2022	ABLAPL - 8781/2022	S.K.BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 2)
320	67192/2022	24.08.2022	ABLAPL - 8587/2022	B.B.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23		CRIMINAL MISC -1	(Seat No - 7)
321	67193/2022	24.08.2022	ABLAPL - 8528/2022	N.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23		CRIMINAL MISC -1	(Seat No - 7)
322	67194/2022	24.08.2022	ABLAPL - 8529/2022	N.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23		CRIMINAL MISC -1	(Seat No - 7)
323	67195/2022	24.08.2022	OJC-7042/1999	S K SAHU	GENERAL		PetitionAnnexure, Misc. case,		WRIT BRANCH-6	(Seat No - 25)
324	67196/2022	24.08.2022	ABLAPL - 8564/2022	G.JAYASINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 25)
3	67197	24.08.	ABLAPL	S.K.MOH	C.O.	COUR	Order Dtd. 2022-08-23			(S

25	/2022	2022	- 8526/2022	ANTY	.	T NO. 2 OLD				ea t No - 25)
326	67198 /2022	24.08. 2022	ABLAPL - 8393/2022	B.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 25)
327	67199 /2022	24.08. 2022	ABLAPL - 5507/2022	N.ROUT	GEN ERA L		Order Dtd. 2022-08-22		CRIM INAL MISC -3	(S ea t No - 3)
328	67200 /2022	24.08. 2022	ABLAPL - 5564/2022	J.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-08-22			(S ea t No - 3)
329	67201 /2022	24.08. 2022	ABLAPL - 5613/2022	B.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(S ea t No - 3)
330	67202 /2022	24.08. 2022	ABLAPL - 3697/2022	J.R.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-08-22			(S ea t No - 3)
331	67203 /2022	24.08. 2022	ABLAPL - 5479/2022	A.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-08-22			(S ea t No - 3)
332	67204 /2022	24.08. 2022	WP (C) - 20748/ 2022	MANAS PATI	C.O.	COURT NO. 15	Order Dtd. 2022-08-17			(S ea t No - 3)
333	67205 /2022	24.08. 2022	ABLAPL - 5486/2022	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2022-08-22			(S ea t No

										- 3)
3 3 4	67206 /2022	24.08. 2022	WP (C) - 19111/ 2022	M MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23		WRIT BRAN CH-6	(S ea t No - 25)
3 3 5	67207 /2022	24.08. 2022	ABLAPL - 3959/2 022	A.DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-08-22			(S ea t No - 25)
3 3 6	67208 /2022	24.08. 2022	ABLAPL - 3695/2 022	J.R.NAY AK	C.O .	COUR T NO. 17	Order Dtd. 2022-08-22			(S ea t No - 25)
3 3 7	67209 /2022	24.08. 2022	ABLAPL - 3676/2 022	S.K.SIN GH	C.O .	COUR T NO. 17	Order Dtd. 2022-08-22			(S ea t No - 25)
3 3 8	67210 /2022	24.08. 2022	WP (C) - 24236/ 2014	R K BEHERA	GEN ERA L		Order Dtd. 2016-01-20		WRIT BRAN CH-3	(S ea t No - 12)
3 3 9	67211 /2022	24.08. 2022	ABLAPL - 2593/2 022	H.K.DAS H	C.O .	COUR T NO. 5	Order Dtd. 2022-08-16			(S ea t No - 12)
3 4 0	67212 /2022	24.08. 2022	CONTC- 5165/2 022	R K BISOI	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23			(S ea t No - 12)
3 4	67213 /2022	24.08. 2022	ABLAPL -	D.K.BIS OI	C.O .	COUR T	Order Dtd. 2022-08-22			(S ea

1			3624/2022			NO. 5				t No - 12)
342	67214/2022	24.08.2022	CONTC-5142/2022	A K BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-08-23			(Seat No - 12)
343	67215/2022	24.08.2022	ABLAPL - 267/2022	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-22			(Seat No - 12)
344	67216/2022	24.08.2022	CONTC-5136/2022	P K LENKA	C.O.	COURT NO. 15	Order Dtd. 2022-08-23			(Seat No - 12)
345	67217/2022	24.08.2022	ABLAPL - 9985/2022	J. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 12)
346	67218/2022	24.08.2022	CONTC-5127/2022	J PRADHAN	C.O.	COURT NO. 15	Order Dtd. 2022-08-23			(Seat No - 12)
347	67219/2022	24.08.2022	ABLAPL - 8334/2022	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 12)
348	67220/2022	24.08.2022	CONTC-5189/2022	S K PARIDA	C.O.	COURT NO. 15	Order Dtd. 2022-08-23			(Seat No - 12)

)
3 4 9	67221 /2022	24.08. 2022	CONTC- 5188/2 022	S K PARIDA	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23			(S ea t No - 12)
3 5 0	67222 /2022	24.08. 2022	WPC (OA C) - 1717/2 016	BIDYUT LATA MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2022-08-16			(S ea t No - 12)
3 5 1	67223 /2022	24.08. 2022	WPC (OA) - 2487/2 015	A K DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23			(S ea t No - 12)
3 5 2	67224 /2022	24.08. 2022	ABLAPL - 8969/2 022	N.K.SAT APATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 12)
3 5 3	67225 /2022	24.08. 2022	WPC (OA) - 2485/2 015	A K DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23			(S ea t No - 12)
3 5 4	67226 /2022	24.08. 2022	WPC (OA) - 2488/2 015	A K DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23			(S ea t No - 12)
3 5 5	67227 /2022	24.08. 2022	WP (C) - 9933/2 022	R.K.MAH ABHOI	C.O .	COUR T NO. 9	Order Dtd. 2022-08-23			(S ea t No - 12)
3 5 6	67228 /2022	24.08. 2022	WPC (OA) - 2489/2	A K DAS	C.O .	COUR T NO.	Order Dtd. 2022-08-23			(S ea t

			015			15			No - 12)
3 5 7	67229 /2022	24.08. 2022	WPC (OA))- 2388/2 015	DEBENDR A BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23		(S ea t No - 12)
3 5 8	67230 /2022	24.08. 2022	WP (C) - 9933/2 022	B.K.MIS HRA	C.O .	COUR T NO. 9	Order Dtd. 2022-08-23		(S ea t No - 12)
3 5 9	67231 /2022	24.08. 2022	WPC (OA))- 79/201 7	M.R. ROUTRAY	C.O .	COUR T NO. 15	Order Dtd. 2022-08-22		(S ea t No - 12)
3 6 0	67232 /2022	24.08. 2022	WP (C) - 9933/2 022	T.K.CHO UDHURY	C.O .	COUR T NO. 9	Order Dtd. 2022-08-23		(S ea t No - 12)
3 6 1	67233 /2022	24.08. 2022	WPC (OA))- 413/20 17	DEBENDR A BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23		(S ea t No - 12)
3 6 2	67234 /2022	24.08. 2022	WP (C) - 6836/2 017	U.K.CHH OTRAY	C.O .	COUR T NO. 9	Order Dtd. 2022-08-22		(S ea t No - 12)
3 6 3	67235 /2022	24.08. 2022	WP (C) - 20740/ 2014	G.ROUT	C.O .	COUR T NO. 9	Order Dtd. 2022-08-24		(S ea t No - 12)

364	67236/2022	24.08.2022	WPC (OA) - 2486/2015	A K DAS	C.O.	COURT NO. 15	Order Dtd. 2022-08-23			(Seat No - 12)
365	67237/2022	24.08.2022	WP (C) - 20942/2022	S.MOHANTY	GENERAL		Order Dtd. 2022-08-23			(Seat No - 12)
366	67238/2022	24.08.2022	BLAPL-11006/2021	M.M.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 12)
367	67239/2022	24.08.2022	WPC (OA) - 2484/2015	A K DAS	C.O.	COURT NO. 15	Order Dtd. 2022-08-23			(Seat No - 12)
368	67240/2022	24.08.2022	WP (C) - 8980/2005	BALARAM SINGH	C.O.	COURT NO. 5	Order Dtd. 2022-08-16			(Seat No - 12)
369	67241/2022	24.08.2022	BLAPL-10843/2021	S.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-08-23		CRIMINAL MISC -2	(Seat No - 11)
370	67242/2022	24.08.2022	WPC (OA) - 666/2017	S K DAS	C.O.	COURT NO. 12	Order Dtd. 2022-08-22			(Seat No - 11)
371	67243/2022	24.08.2022	BLAPL-11092/2021	P.K.MISHRA	GENERAL		Order Dtd. 2022-08-23			(Seat No - 11)

										- 11)
3 7 2	67244 /2022	24.08. 2022	WPC (OA))- 665/20 17	S K DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S ea t No - 11)
3 7 3	67245 /2022	24.08. 2022	WPC (OA))- 2921/2 016	S K DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-22			(S ea t No - 11)
3 7 4	67246 /2022	24.08. 2022	WP (C) - 20468/ 2022	K S DAS	C.O .	COUR T NO. 15	Order Dtd. 2022-08-23			(S ea t No - 11)
3 7 5	67247 /2022	24.08. 2022	WPC (OA))- 973/20 16	P BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2022-07-27			(S ea t No - 11)
3 7 6	67248 /2022	24.08. 2022	BLAPL- 11167/ 2021	T.DIGAL	C.O .	COUR T NO. 7	Order Dtd. 2022-08-23			(S ea t No - 11)
3 7 7	67249 /2022	24.08. 2022	RPFAM- 185/20 17	I PANDA	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23			(S ea t No - 11)
3 7 8	67250 /2022	24.08. 2022	CMP- 565/20 21	R K MAHAPAT RA	C.O .	COUR T NO. 20	Order Dtd. 2022-08-23		WRIT BRAN CH-4	(S ea t No - 37)
3	67251	24.08.	BLAPL-	G.SAHO	C.O	COUR	Order Dtd. 2022-08-23			(S

79	/2022	2022	11297/2021		.	T NO. 2 OLD				eat No - 37)
380	67252/2022	24.08.2022	CMP-283/2021	M JATI	C.O.	COURT NO. 22	Order Dtd. 2022-08-23			(S eat No - 37)
381	67253/2022	24.08.2022	WP(C)-11909/2021	M R SAHOO	C.O.	COURT NO. 20	Order Dtd. 2022-08-23			(S eat No - 37)
382	67254/2022	24.08.2022	BLAPL-7405/2022	B.SAHU	C.O.	COURT NO. 23	Order Dtd. 2022-08-17			(S eat No - 37)
383	67255/2022	24.08.2022	WP(C)-20490/2019	D NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-08-23			(S eat No - 37)
384	67256/2022	24.08.2022	CRLA-392/2018	H.K.DAS H	C.O.	COURT NO. 5	Order Dtd. 2022-08-16		CRIM INAL APPE AL	(S eat No - 5)
385	67257/2022	24.08.2022	WA-55/2020	P K MISHRA	GEN ERA L		Order Dtd. 2020-02-14			(S eat No - 5)
386	67258/2022	24.08.2022	ABLAPL-14550/2020	B SWAIN	GEN ERA L		Order Dtd. 2020-12-17			(S eat No - 5)
3	67259	24.08.	CRLMA-	NIRANJA	C.O.	COUR	Order Dtd. 2022-08-11			(S

87	/2022	2022	217/2021	N SAHOO .	GEN ERA L	T NO. 6				ea t No - 5)
388	67260/2022	24.08.2022	MACA-32/2019	R SINGH	GEN ERA L		Order Dtd. 2022-07-29			(S ea t No - 5)
389	67261/2022	24.08.2022	WP (C) - 13287/2007	M K NAYAK	GEN ERA L		Order Dtd. 2016-02-26 Petition With Annexures,	WRIT BRAN CH-6		(S ea t No - 16)
390	67262/2022	24.08.2022	WP (C) - 22042/2019	A SUNDARA Y	GEN ERA L		Order Dtd. 2019-11-18			(S ea t No - 16)
391	67263/2022	24.08.2022	WP (C) - 6155/2018	A SUNDARA Y	GEN ERA L		Order Dtd. 2018-08-27	WRIT BRAN CH-7		(S ea t No - 44)
392	67264/2022	24.08.2022	WP (C) - 14386/2010	M NAYAK	GEN ERA L		Order Dtd. 2010-10-06			(S ea t No - 44)
393	67265/2022	24.08.2022	WP (C) - 1482/2010	N C SINHA	GEN ERA L		Misc.caseCounter,Entire Order,Affidavit,Petition With Annexures,			(S ea t No - 44)
394	67266/2022	24.08.2022	WP (C) - 907/2011	B N MOHAPATRA	GEN ERA L		Order Dtd. 2022-07-20			(S ea t No - 44)

395	67267/2022	24.08.2022	CRLMC-1099/2022	PRADEEP KUMAR RATH	C.O.	COURT NO. 12	Order Dtd. 2022-08-23			(Seat No - 44)
396	67268/2022	24.08.2022	WP (C) - 31350/2011	I PANDA	GENERAL		Order Dtd. 2021-12-03			(Seat No - 44)
397	67269/2022	24.08.2022	CRLMC-697/2022	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-09-26		CRIMINAL MISC -3	(Seat No - 4)
398	67270/2022	24.08.2022	WP (C) - 31351/2011	I PANDA	GENERAL		Order Dtd. 2021-12-03			(Seat No - 4)
399	67271/2022	24.08.2022	CRLMC-674/2022	R. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2022-09-26		CRIMINAL MISC -3	(Seat No - 4)
400	67272/2022	24.08.2022	WP (C) - 20608/2016	L.D.SAH OO-A	GENERAL		Order Dtd. 2021-10-28			(Seat No - 4)
401	67273/2022	24.08.2022	WP (C) - 10552/2013	J P KAR	GENERAL		Entire Order		WRIT BRANCH-1	(Seat No - 2)
402	67274/2022	24.08.2022	OJC-9601/1999	D NAYAK	GENERAL		Order Dtd. 2016-09-12		WRIT BRANCH-5	(Seat No - 20)
403	67275/2022	24.08.2022	CRLMC-5271/2	G. SUNDARA	C.O.	COURT	Order Dtd. 2022-08-23			(Seat

3			015			NO. 12				t No - 20)
4 0 4	67276 /2022	24.08. 2022	CRLMC- 75/202 1	R. R. NAYAK	C.O .	COUR T NO. 8	Order Dtd. 2022-09-05		CRIM INAL MISC -3	(S ea t No - 3)
4 0 5	67277 /2022	24.08. 2022	WP (C) - 18659/ 2016	S N DAS	GEN ERA L		Order Dtd. 2022-07-12			(S ea t No - 3)
4 0 6	67278 /2022	24.08. 2022	CRLMC- 831/20 22	BIJAY KUMAR DALAI	C.O .	COUR T NO. 12	Order Dtd. 2022-08-23		CRIM INAL MISC -3	(S ea t No - 9)
4 0 7	67279 /2022	24.08. 2022	CRLMC- 203/20 18	R. K. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 9)
4 0 8	67280 /2022	24.08. 2022	CRLMC- 3234/2 017	BALARAM SINGH	C.O .	COUR T NO. 2	Order Dtd. 2022-08-23		CRIM INAL MISC -3	(S ea t No - 14)
4 0 9	67281 /2022	24.08. 2022	SA- 180/20 00	D NAYAK	GEN ERA L		Appealmemo		SECO ND APPE AL	(S ea t No - 2)
4 1 0	67282 /2022	24.08. 2022	CRLMC- 2162/2 022	P. K. PARIDA	C.O .	COUR T NO. 12	Order Dtd. 2022-09-16		CRMI NAL MISC -2	(S ea t No - 10)
4 1 1	67283 /2022	24.08. 2022	BLAPL- 11769/ 2006	A K PANDA	GEN ERA L		Order Dtd. 2006-11- 22Charge Sheet, F.i.r,		CRIM INAL MISC -1	(S ea t No

										-8)
412	67284/2022	24.08.2022	CRLMC-2162/2022	B. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2022-09-16		CRIMINAL MISC -2	(Seat No - 10)
413	67285/2022	24.08.2022	CRLMC-526/2022	S K BEHERA	GENERAL		Order Dtd. 2022-08-24		CRIMINAL MISC -2	(Seat No - 11)
414	67286/2022	24.08.2022	CRLMC-2161/2022	P. K. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2022-09-16		CRIMINAL MISC -2	(Seat No - 10)
415	67287/2022	24.08.2022	CRLMC-2161/2022	B. K. DAS	C.O.	COURT NO. 12	Order Dtd. 2022-09-16		CRIMINAL MISC -2	(Seat No - 10)
416	67288/2022	24.08.2022	MATA-57/2019	A SUNDARA Y	GENERAL		Order Dtd. 2022-08-16			(Seat No - 10)
417	67289/2022	24.08.2022	CRLMC-2244/2022	PRASANT KUMAR PATRI	C.O.	COURT NO. 12	Order Dtd. 2022-09-15		CRIMINAL MISC -3	(Seat No - 3)
418	67290/2022	24.08.2022	MATA-53/2018	B K LENKA	GENERAL		Order Dtd. 2022-08-04			(Seat No - 3)
419	67291/2022	24.08.2022	CRLMC-2245/2022	P. K. PATRI	C.O.	COURT NO. 12	Order Dtd. 2022-09-15		CRIMINAL MISC -3	(Seat No

										-3)
420	67292/2022	24.08.2022	CRLMC-734/2022	R. K. BARIK	C.O.	COURT NO. 24	Order Dtd. 2022-08-23		CRIMINAL MISC -2	(Seat No - 13)
421	67293/2022	24.08.2022	CRLMC-1702/2022	PANKAJ KUMAR PANI	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 13)
422	67294/2022	24.08.2022	CRLMC-1856/2022	G. SUNDARA	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 13)
423	67295/2022	24.08.2022	CRLMC-440/2022	A. K. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2022-08-23			(Seat No - 13)
424	67296/2022	24.08.2022	WPC (OAC) - 1805/2002	G.SUNDARA	GENERAL		Order Dtd. 2021-12-13			(Seat No - 13)
425	67297/2022	24.08.2022	CRLMC-1361/2022	SRINIBASH MOHANTY	C.O.	DR (J)	Order Dtd. 2022-09-12		CRIMINAL MISC -1	(Seat No - 7)
426	67298/2022	24.08.2022	WPC (OAC) - 4280/2016	P K PARIDA	GENERAL		Order Dtd. 2022-08-17			(Seat No - 7)
427	67299/2022	24.08.2022	CRLMC-1977/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 12	Order Dtd. 2022-09-15		CRIMINAL MISC -1	(Seat No

										-5)
428	67300/2022	24.08.2022	CRLMC-1960/2022	GYANA RANJAN PATRA	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 5)
429	67301/2022	24.08.2022	CONTC-7021/2021	S.PATTA NAIK	GENERAL		Order Dtd. 2022-06-24	8/7/22		(Seat No - 5)
430	67302/2022	24.08.2022	STREV-82/2013	I PANDA	GENERAL		Order Dtd. 2022-07-20			(Seat No - 5)
431	67303/2022	24.08.2022	CRLMC-1251/2022	B. K. PANDA	C.O.	COURT NO. 24	Order Dtd. 2022-08-23			(Seat No - 5)
432	67304/2022	24.08.2022	MATA-22/2022	P K PARIDA	GENERAL		Order Dtd. 2022-08-11			(Seat No - 5)
433	67305/2022	24.08.2022	CRLMC-1249/2022	CHHABI RANA	C.O.	COURT NO. 23	Order Dtd. 2022-08-23		CRIMINAL MISC -3	(Seat No - 14)
434	67306/2022	24.08.2022	CRLMC-2026/2017	K. K. NATH	C.O.	COURT NO. 12	Order Dtd. 2022-09-13		CRIMINAL MISC -3	(Seat No - 12)
435	67307/2022	24.08.2022	CRLMC-4030/2015	K. K. NATH	C.O.	COURT NO. 12	Order Dtd. 2022-08-22			(Seat No - 12)

4 3 6	67308 /2022	24.08. 2022	CRLMC- 4003/2 015	S. S. PATTNAI K	C.O .	COUR T NO. 12	Order Dtd. 2022-08-22			(S ea t No - 12)
4 3 7	67309 /2022	24.08. 2022	CRLMC- 1216/2 022	DILLIP SAMAL	C.O .	COUR T NO. 12	Order Dtd. 2022-08-29		CRIM INAL MISC -3	(S ea t No - 14)
4 3 8	67310 /2022	24.08. 2022	BLAPL- 1760/2 022	GANESWA R JAYSING H	C.O .	COUR T NO. 6	Order Dtd. 2022-08-22			(S ea t No - 14)
4 3 9	67311 /2022	24.08. 2022	WP (C) - 20425/ 2022	RABI SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 0	67312 /2022	24.08. 2022	WP (C) - 20572/ 2022	J. PRADHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 1	67313 /2022	24.08. 2022	WP (C) - 2808/2 021	PRASANJ IT BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 2	67314 /2022	24.08. 2022	WP (C) - 5009/2 016	MR BISWAJI T MOHAPAT RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 3	67315 /2022	24.08. 2022	WP (C) - 15736/ 2015	ARTATRA NA NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-08-23			(S ea t No)

						OLD				- 14)
4 4 4	67316 /2022	24.08. 2022	WP (C) - 5084/2 003	TRILOCH AN BAG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 5	67317 /2022	24.08. 2022	WP (C) - 5084/2 003	P. R. SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 6	67318 /2022	24.08. 2022	WP (C) - 733/20 02	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 7	67319 /2022	24.08. 2022	WPC (OA C) - 2488/2 016	P. C. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-08-23			(S ea t No - 14)
4 4 8	67320 /2022	24.08. 2022	BLAPL- 6518/2 022	SURENDR A DAS	C.O .	COUR T NO. 17	Order Dtd. 2022-07-28			(S ea t No - 14)
4 4 9	67321 /2022	24.08. 2022	BLAPL- 7169/2 022	GYANA RANJAN PATRA	C.O .	COUR T NO. 17	Order Dtd. 2022-08-22			(S ea t No - 14)
4 5 0	67322 /2022	24.08. 2022	BLAPL- 7182/2 022	B. P. TANGA	C.O .	COUR T NO. 17	Order Dtd. 2022-08-22			(S ea t No - 14)
4	67323	24.08.	BLAPL-	M. M.	C.O	COUR	Order Dtd. 2022-08-23			(S

5 1	/2022	2022	7207/2 022	NAYAK	.	T NO. 17				ea t No - 14)
4 5 2	67324 /2022	24.08. 2022	BLAPL- 7225/2 022	NIRANJA N ROUT	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 14)
4 5 3	67325 /2022	24.08. 2022	BLAPL- 7229/2 022	P. K. DASH	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 14)
4 5 4	67326 /2022	24.08. 2022	BLAPL- 7230/2 022	T. K. SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 14)
4 5 5	67327 /2022	24.08. 2022	BLAPL- 7262/2 022	SANJIB KUMAR BHANJAD EO	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 14)
4 5 6	67328 /2022	24.08. 2022	ABLAPL - 13030/ 2021	A.K.MOH ANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-08-22			(S ea t No - 14)
4 5 7	67329 /2022	24.08. 2022	BLAPL- 7270/2 022	BISWARA NJAN DALAI	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 14)
4 5 8	67330 /2022	24.08. 2022	BLAPL- 7277/2 022	NIRANJA N SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 14)

										14)
459	67331/2022	24.08.2022	BLAPL-7278/2022	S. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(Seat No - 14)
460	67332/2022	24.08.2022	BLAPL-7281/2022	M. R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(Seat No - 14)
461	67333/2022	24.08.2022	BLAPL-7284/2022	D. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(Seat No - 14)
462	67334/2022	24.08.2022	BLAPL-6859/2022	ARUN KUMAR JATI	C.O.	COURT NO. 17	Order Dtd. 2022-08-04			(Seat No - 14)
463	67335/2022	24.08.2022	WP (C) - 5960/2012	TRILOCHAN BAG	C.O.	COURT NO. 5	Order Dtd. 2022-07-25			(Seat No - 14)
464	67336/2022	24.08.2022	CRLMA-119/2022	B. P. TANGA	C.O.	COURT NO. 17	Order Dtd. 2022-08-22			(Seat No - 14)
465	67337/2022	24.08.2022	ABLAPL - 2863/2022	SRINIBASH MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2022-08-16			(Seat No - 14)
466	67338/2022	24.08.2022	ABLAPL -	AMRESH MOHANTY	C.O.	COURT	Order Dtd. 2022-08-12			(Seat

6			9676/2022			NO. 2 OLD				t No - 14)
467	67339/2022	24.08.2022	ABLAPL - 10068/2022	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-24		CRIMINAL MISC -3	(Seat No - 18)
468	67340/2022	24.08.2022	ABLAPL - 9758/2022	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-16			(Seat No - 18)
469	67341/2022	24.08.2022	ABLAPL - 10005/2022	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 18)
470	67342/2022	24.08.2022	CRLREV - 222/2022	SURENDR A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-24			(Seat No - 18)
471	67343/2022	24.08.2022	ABLAPL - 9230/2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-24		CRIMINAL MISC -2	(Seat No - 15)
472	67344/2022	24.08.2022	ABLAPL - 9230/2022	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-24		CRIMINAL MISC -2	(Seat No - 15)
473	67345/2022	24.08.2022	ABLAPL - 3826/2022	A K NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-08-23			(Seat No - 15)

)
4 7 4	67346 /2022	24.08. 2022	ABLAPL - 4066/2 022	P K JENA	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 15)
4 7 5	67347 /2022	24.08. 2022	ABLAPL - 8537/2 022	P. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 15)
4 7 6	67348 /2022	24.08. 2022	ABLAPL - 3686/2 022	BIJAY KUMAR DALAI	C.O .	COUR T NO. 17	Order Dtd. 2022-08-22			(S ea t No - 15)
4 7 7	67349 /2022	24.08. 2022	BLAPL- 143/20 21	P. K. BEHERA	C.O .	COUR T NO. 7	Order Dtd. 2022-08-23			(S ea t No - 15)
4 7 8	67350 /2022	24.08. 2022	ABLAPL - 4857/2 022	S K BHANJDE O	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 15)
4 7 9	67351 /2022	24.08. 2022	BLAPL- 1377/2 021	PRADEEP KUMAR MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-08-23		CRIM INAL MISC -3	(S ea t No - 9)
4 8 0	67352 /2022	24.08. 2022	ABLAPL - 9950/2 022	JADUNAT H PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-22		CRIM INAL MISC -1	(S ea t No - 2)
4 8 1	67353 /2022	24.08. 2022	ABLAPL - 5591/2 022	B B ROUTRAY	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 17)

										2)
4 8 2	67354 /2022	24.08. 2022	ABLAPL - 8527/2 022	NIRANJA N MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09-05		CRIM INAL MISC -1	(S ea t No - 7)
4 8 3	67355 /2022	24.08. 2022	ABLAPL - 10014/ 2022	P. BEURA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 7)
4 8 4	67356 /2022	24.08. 2022	ABLAPL - 6962/2 022	A MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-08-23			(S ea t No - 7)
4 8 5	67357 /2022	24.08. 2022	ABLAPL - 10019/ 2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-23			(S ea t No - 7)
4 8 6	67358 /2022	24.08. 2022	ABLAPL - 3716/2 022	MANAS PATI	C.O .	COUR T NO. 7	Order Dtd. 2022-08-23			(S ea t No - 7)
4 8 7	67359 /2022	24.08. 2022	ABLAPL - 3700/2 022	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No - 7)
4 8 8	67360 /2022	24.08. 2022	ABLAPL - 6832/2 022	PRADEEP KUMAR DAS	C.O .	COUR T NO. 5	Order Dtd. 2022-08-23		CRIM INAL MISC -1	(S ea t No - 7)
4 8 9	67361 /2022	24.08. 2022	ABLAPL - 6183/2 022	S R PATTANA IK	C.O .	COUR T NO. 5	Order Dtd. 2022-08-23			(S ea t No - 7)
4 9 0	67362 /2022	24.08. 2022	ABLAPL - 3805/2 022	R. K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2022-08-23			(S ea t No

										-7)
491	67363/2022	24.08.2022	ABLAPL - 3824/2022	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2022-09-19		CRIMINAL MISC -3	(Seat No - 4)
492	67364/2022	24.08.2022	ABLAPL - 3754/2022	P K BARIK	C.O.	COURT NO. 7	Order Dtd. 2022-08-23			(Seat No - 4)
493	67365/2022	24.08.2022	ABLAPL - 3754/2022	A K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-08-23			(Seat No - 4)
494	67366/2022	24.08.2022	ABLAPL - 3755/2022	G SAHOO	C.O.	COURT NO. 7	Order Dtd. 2022-08-23			(Seat No - 4)
495	67367/2022	24.08.2022	ABLAPL - 7641/2022	B R MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 4)
496	67368/2022	24.08.2022	ABLAPL - 9185/2022	SAMIR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 4)
497	67369/2022	24.08.2022	BLAPL-4081/2021	P K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2022-08-23			(Seat No - 4)
498	67370/2022	24.08.2022	ABLAPL - 8524/2022	B B MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-08-23			(Seat No - 4)
499	67371/2022	24.08.2022	ABLAPL - 8556/2022	P N PATTNAIK	C.O.	COURT NO.	Order Dtd. 2022-08-23			(Seat No - 4)

			022			2 OLD			No - 4)
5 0 0	67372 /2022	24.08. 2022	ABLAPL - 9938/2 022	J PRADHAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-08-22		(S ea t No - 4)
5 0 1	67373 /2022	24.08. 2022	WP (C) - 16076/ 2022	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 3	Order Dtd. 2022-08-26	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
5 0 2	67374 /2022	24.08. 2022	WP (C) - 17425/ 2022	DILLIP KUMAR SAHU	C.O .	COUR T NO. 3	Order Dtd. 2022-08-12		(S ea t No - 12 0)
5 0 3	67375 /2022	24.08. 2022	WP (C) - 17425/ 2022	BIJAY KUMAR DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-08-12		(S ea t No - 12 0)
5 0 4	67376 /2022	24.08. 2022	WP (C) - 10813/ 2022	SURENDR A DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-08-23		(S ea t No - 12 0)
5 0 5	67377 /2022	24.08. 2022	WP (C) - 10813/ 2022	SURENDR A DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-08-23		(S ea t No - 12 0)
5 0 6	67378 /2022	24.08. 2022	CRLMA- 216/20 21	N.SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-08-11		(S ea t No - 12 0)
5	67379	24.08.	ABLAPL	CHINTAM	C.O	COUR	Order Dtd. 2022-08-05		(S

07	/2022	2022	- 2735/2 022	ANI SAHOO	.	T NO. 5				ea t No - 12 0)
508	67380 /2022	24.08. 2022	CRLMA- 190/20 21	N. SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-08-11			(S ea t No - 12 0)
509	67381 /2022	24.08. 2022	BLAPL- 4228/2 022	SRINIBA SH MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 12 0)
510	67382 /2022	24.08. 2022	WP (C) - 21426/ 2022	SUBASH CHANDRA PRADHAN	C.O .	COUR T NO. 11	Order Dtd. 2022-09-14		WRIT BRAN CH-2	(S ea t No - 7)
511	67383 /2022	24.08. 2022	BLAPL- 3262/2 022	PRATAP KUMAR BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-09-16		CRMI NAL MISC -2	(S ea t No - 17)
512	67384 /2022	24.08. 2022	BLAPL- 2034/2 022	SURESH CH. SUNDARA	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 17)
513	67385 /2022	24.08. 2022	BLAPL- 5124/2 022	S. D. JENA	C.O .	COUR T NO. 11	Order Dtd. 2022-08-23			(S ea t No - 17)
514	67386 /2022	24.08. 2022	WP (C) - 19532/ 2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 15	Order Dtd. 2022-08-24		WRIT BRAN CH-3	(S ea t No - 14

)
--	--	--	--	--	--	--	--	--	--	---

NIC